

उपरोक्त क्रम सं० 1 से 21 तक के स्थानों के एक्सचेंजों की पहले ही मंजूरी दी जा चुकी है। इसमें से क्रम सं० 3, 5, 6, 9, 10, 14, 16, 17, 18, तथा 20 के 10 एक्सचेंजों को 1983-84 के दौरान खोला जाएगा तथा शेष 11 एक्सचेंज, 1984-85 में खोले जाएंगे। क्रम सं० 22 से 40 तक के 19 स्थानों पर एक्सचेंज खोलने का कार्य विचाराधीन है क्योंकि 10 से अधिक व्यक्तियों ने टेलीफोन कनेक्शन के लिए रजिस्ट्रेशन करवा रखा है। विभागीय नियमों के अंतर्गत वित्तीय व्यवहार्यता की दृष्टि से परियोजनाओं को जल्दी ही मंजूरी दी जाएगी।

अन्य 23 स्थानों पर (क्रम सं० 41-63) टेलीफोन कनेक्शन के लिए दस से कम व्यक्तियों ने रजिस्ट्रेशन कराए हैं। आवेदकों की संख्या 10 अथवा इससे अधिक होने पर एक्सचेंज खोल जाने के मामले पर विचार किया जाएगा।

Shortage of Essential Raw Materials for Detergent Industries

1204. SHRI MADHAVRAO SCINDIA
Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the shortage of essential raw materials like Dodecyl Benzene and Linear Alkyl Benzene has been creating serious problems for the detergent industries in the past few months;

(b) if so, whether the Federation of Association of small scale soap and Detergent Manufacturers in India has submitted any representation in this regard ;

(c) if so, the details thereof; and

(d) the steps taken by Government to

help the industry to meet the shortage of essential raw materials ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA):(a) to (d) Representations were received from the Federation of association of small Scale Soap and Detergent Manufacturers and Indian Soap & Toiletries Makers Association about the need to import Dodecyl Benzene/Linear Alkyl Benzene. Government have authorised the State Trading Corporation to import Linear Alkyl Benzene also, in addition to the imports of dodecyl Benzene approved earlier.

Approval to Naptha Jhakri Project in Himachal Pradesh

1205. SHRI CHIRANJI LAL SHARMA :
Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 2778 on 15th March, 1983 regardng Neptha Jhakri Project and state:

(a) whether the administrative approval and expenditure sanction for the Neptha Jhakri Project in Himachal Pradesh has been issued; and

(b) If not, the reasons for delay ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) Investment decision in respect of Naptha Jhakri Project in Himachal Pradesh has not been taken so far as the financing of the project has not been tied up.

Fall in the demand for Petroleum Products

1206. SHRI UTTAM RATHOD : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that there has been a fall in the demand for petroleum products during the last two years and that trend is expected to continue during the rest of the current plan period ;